

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.09.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 185/BB/2019	For final hearing- IA 339/2020	Sec 241- 242 of CA 2013	Mr. Bindesh Dutt	Vivek-ananda.S, Advocate	M/s Impact Safety Glass Works Pvt Ltd	Uday-shankar Associates

ADVOCATE FOR PETITIONER/s:

Shri Vivekanand.S - Petitioner

Ms. Jaiswal - Respondent

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Vivekananda. S, Learned Counsel for the Petitioner and Ms. Jaiswal, Learned Counsel for the Respondent through Video Conference. The Learned Counsel for the Respondent submits they have complied with the order of the Tribunal and filed memo. Post the case on 28.09.2020

[Signature]

MEMBER (T)

[Signature]

MEMBER (J)

Verified
by

[Signature]
Court Officer